

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Original Application No. 527 of 2019

Ravinder Singh and Others

..... Applicant(s)

Versus

State of Punjab and Others

Respondent(s)

Further and final report in compliance of order dated 28.02.2020 of the Hon'ble Tribunal through Er. Harpal Singh, Environmental Engineer, Punjab Pollution Control Board, Regional Office, Batala.

Respectfully Showeth

1. That the Hon'ble National Green Tribunal was pleased to constitute a Joint Committee comprising of senior officer of the Punjab Pollution Control Board and Deputy Commissioner, Gurdaspur in the above mentioned case by passing an order dated 4.6.2019 and called for a report in the matter.
2. That after considering the report of the Joint team forwarded via e-mail dated 22.9.2019, the Hon'ble Tribunal was pleased to pass an order dated 14.10.2019, the relevant extract of which is reproduced herein below:

"Since the joint Committee has found deficiencies in the height of the stack and inadequacy in adopting safety measures, remedial action needs to be taken by the SPCB in accordance with law and further action taken report furnished. The remedial action may include stopping of illegal activity, recovering compensation for the damage to

the environment and public health and prosecution of the violators. Let further action taken report be furnished to this Tribunal by e-mail at judicial-ngt@gov.in within one month."

3. That in compliance to the order dated 14.10.2019, the Board has filed a report on 17.12.2019 to the effect that the project proponent has taken remedial measure but the plant is not presently functional and the working of the plant is to be observed when it becomes functional. After considering the report of the Board, the Hon'ble Tribunal was pleased to pass an order dated 28.2.2020, thereby calling a further report in the matter.
4. That in continuation of the report already furnished by the Board on 17.12.2019, it is further submitted that the industrial unit in question was visited by the officer of the Regional Office, Batala of the Board on 18.02.2020 and it was observed that the industry was not in operation, but the industry has maintained the plantation at the periphery of the plant and has installed water sprinklers to contain dust particles in vehicle movement area. The industry has also provided adequate stack height with the scrubber installed with the rotary drum and for the D.G set as well.
5. That in view of the above compliances made by the industrial unit, the Board has granted consent to operate to the industrial unit under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981, valid from 16.03.2020 to 15.3.2021 with certain conditions as mentioned in the consent letters (Copies enclosed as **Annexure-A and B** respectively). Some special conditions were also imposed as under:
 - a) The industry shall inform in writing as and when it comes in the operation so that air emission samples may be analyzed from the Board's lab.
 - b) The industry will obtain statutory clearances from others departments as applicable.
 - c) The project proponent will be responsible for efficiency and adequacy of Air Pollution Control Device and will achieve the emission standards prescribed by the Board.

6. That due to the prevailing circumstances arisen out of the lockdown and curfew imposed in the State to contain the spread of coronavirus pandemic, the industrial activities in the State have slowed down and the situation has not yet been normalized. The Board is making strict vigil over the functioning of the industrial unit and in case of any violation, suitable action will be taken against the industrial unit in accordance with the provisions of Law.

7. That report in the case is hereby submitted in compliance of order dated 28.2.2020 for kind consideration and appropriate orders of the Hon'ble Tribunal.

Place

Date

(Harpal Singh)
Environmental Engineer
Punjab Pollution Control Board
Regional Office, Batala